

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Advs. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
2.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
FOR DIRECTION			
3.	Original Application No. 1086/2018 (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. Amit Sharma & Ms. Ruchi Kohli, Advs. for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 188/2018 (M.A. No. 1358/2018 & M.A. No. 1359/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. R. K. Singh, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-5 Mr. Om Prakash, Adv. for M/o Railway Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Balendu Shekhar, Adv.
5.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sanjeeb Panigrahi, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Ms. Sharmila Upadhyay, Adv. for R-3 Ms. Shashank Bajpai, Adv. for R-4 Mr. M. Paikaray, Adv. for R-5
6.	Original Application No. 895/2018 (M.A. No. 1783/2018, M.A. No. 1784/2018 & I.A. No. 88/2019)	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Mukeh Verma, Adv. for UEPPCB Mr. Sanjay Upadhyay, Adv. for R-5 Mr. Niraj Jha, Adv. for R-6 Mr. Sanjay Upadhyay, Adv.

FOR HEARING			
7.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
8.	Original Application No. 361/2017 (I.A. No. 89/2019)	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC) Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. A. K. Prasad, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
9.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Dr. Sandeep Singh, Adv. for State of UP Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. A. K. Prasad, Adv. for CGWA
10.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 & 2
11.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Rachit Mittal, Adv. for GDA Mr. Aman Kalra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 102/2018	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Rahul Pratap, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB
13.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv. Mr. Mayank Pandey, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in